

LOK SABHA
UNSTARRED QUESTION NO. 2091
TO BE ANSWERED ON 8TH MARCH, 2021

Petrol Prices in Neighbouring Countries

2091. SHRI T.N. PRATHAPAN:
SHRI BENNY BEHANAN:
SHRI MOHAMMED FAIZAL P.P.:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the highest as well as lowest price of petrol, diesel and LPG in comparison to crude oil prices in India since 2010 to the present day;
- (b) the details of the tax that is levied by the Government on petrol, diesel and LPG in India including the difference between their base price;
- (c) the details of comparison of tax levied by the Government during lowest and highest prices for petrol, diesel and LPG in the country since 2010 to the present day;
- (d) the details of price of petrol and diesel as on 18th February, 2021 and the reasons of price hike of petroleum products in India and whether the increases the prices also includes the provision to build toilets in India; and
- (e) the detailed comparison of the prices of petroleum products with the prices in other South Asian countries and the reasons, if the prices of these are high in our country?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री
(श्री धर्मेंद्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

- (a): The details of highest and lowest prices of petrol, diesel and domestic LPG at Delhi in comparison to Indian Basket of Crude Oil since April, 2010 is given below:

Particulars	Petrol	Diesel	Retail selling Price of Domestic LPG	Indian Basket of Crude Oil
	Rs./Litre		Rs./14.2 kg cylinder	\$/bbl
Highest	91.17 (01.03.2021)	81.94 (30.07.2020)	1241.00 (04.01.2014)	125.44 (13.03.2012)
Lowest	47.93 (01.04.2010)	37.62 (20.07.2010)	466.50 (01.09.2016)	13.71 (22.04.2020)

(b): The details of taxes levied on petrol, diesel and Domestic LPG are given below:

(i) **Customs duty:** The Basic Customs Duty (BCD) on petrol and diesel is given below:

Particulars	Basic Customs Duty
Petrol	2.5%
Petrol (branded)	2.5%
High Speed Diesel	2.5%
High Speed Diesel (branded)	2.5%

(ii) **Excise duty:** The details of the total incidence of excise duty (including Basic Excise duty, Cesses and Surcharge) are as under:

Commodity	BED	SAED	RIC	AIDC	Total
	(Rs per litre)				
Petrol (unbranded)	1.40	11	18	2.5	32.90
Petrol (branded)	2.60	11	18	2.5	34.10
Diesel (unbranded)	1.80	8	18	4.0	31.80
Diesel (branded)	4.20	8	18	4.0	34.20

BED: Basic Excise Duty; SAED: Special Additional Excise Duty; RIC: Road and Infrastructure Cess; AIDC: Agriculture Infrastructure and Development Cess.

(iii) **VAT:** State wise actual rates of VAT on petrol and diesel as on 1st March 2021 are given as **Annexure-1**.

(iv) **GST:** Domestic LPG is covered under GST with applicable rate of 5%.

(c) The details of taxes during the lowest and highest price for petrol, diesel and LPG since 2010 is as under:

Particulars		Customs Duty	Excise Duty (in Rs./litre)							VAT (in Delhi)
			BED	SAED	AED	RI C	AIDC	EC & S H E C	Total	
Petrol	Highest (As on 01.03.2021)	2.5% plus 10% social welfare surcharge	1.40	11	-	18	2.5	-	32.90	30%
	Lowest (As on 01.04.2010)	7.5% plus 3% education cess and Higher secondary education cess	6.35	6	2	0	0	.43	14.78	20%

Diesel	Highest (As on 30.07.20 20)	2.5% plus 3% social welfare surcharge	4.83	9	-	18	-	-	31.83	30%
	Lowest (As on 20.07.20 10)	7.5% plus 3% education cess and Higher secondary education cess	2.60	-	2	-	-	.14	4.74	12.5%

- **BED** – Basic Excise Duty
- **SAED** – Special additional excise duty
- **AED** – Additional Excise Duty
- **RIC**— Road & Infrastructure Cess
- **AIDC**- Agriculture Infrastructure and Development Cess
- **EC & SHEC**- Education Cess and Secondary & Higher Education Cess

During the period 1st April, 2010 to 30th June, 2017, there was NIL excise duty on Domestic LPG. Post implementation of GST, effective 1st July, 2017, there is no excise duty on Domestic LPG as the product is under ambit of GST. Presently, Domestic LPG is covered under GST with applicable rate of 5%.

(d) & (e): Prices of petrol and diesel have been made market-determined by the Government with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel in line with their international product prices, exchange rate, tax structure, inland freight and other cost elements. The retail selling price of Petrol and Diesel at Delhi (as per IOCL) as on 18.02.2021 is Rs.89.88/Litre and Rs.80.27/Litre respectively.

The prices of petroleum products in the country are benchmarked to international product prices. Generally, the price of petroleum products in the country are higher/lower than other countries due to a variety of factors, including prevailing tax regime and subsidy compensations by the respective Governments, the details of which are not maintained by the Government.

Annexure-1

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2091 asked by Shri T.N. Prathapan, Shri Benny Behanan, Shri Mohammed Faizal P.P. to be answered on 8th March, 2021 regarding “Petrol Prices in Neighbouring Countries”.

Statement of Actual rates of Sales tax/ VAT levied by various States/ UTs as on 01.03.2021

Sr. No	State	Petrol	Diesel
1	Andaman & Nicobar Islands	6%	6%
2	Andhra Pradesh	31% VAT + Rs.4/litre VAT+Rs.1/litre Road Development Cess and Vat thereon	22.25% VAT + Rs.4/litre VAT+Rs.1/litre Road Development Cess and Vat thereon
3	Arunachal Pradesh	20.00%	12.50%
4	Assam	32.66% or Rs.22.63 per litre whichever is higher as VAT minus Rebate of Rs.5 per Litre	23.66% or Rs.17.45 per litre whichever is higher as VAT minus Rebate of Rs.5 per Litre
5	Bihar	26% or Rs 16.65/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)	19% or Rs 12.33/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)
6	Chandigarh	Rs.10/KL cess +22.45% or Rs.12.58/Litre whichever is higher	Rs.10/KL cess + 14.02% or Rs.7.63/Litre whichever is higher
7	Chhattisgarh	25% VAT + Rs.2/litre VAT	25% VAT + Rs.1/litre VAT
8	Dadra and Nagar Haveli and Daman and Diu	20% VAT	20% VAT
9	Delhi	30% VAT	Rs.250/KL air ambience charges + 16.75% VAT
10	Goa	27% VAT + 0.5% Green cess	23% VAT + 0.5% Green cess
11	Gujarat	20.1% VAT+ 4% Cess on Town Rate & VAT	20.2% VAT + 4 % Cess on Town Rate & VAT
12	Haryana	25% or Rs.15.62/litre whichever is higher as VAT+5% additional tax on VAT	16.40% VAT or Rs.10.08/litre whichever is higher as VAT+5% additional tax on VAT
13	Himachal Pradesh	25% or Rs 15.50/Litre- whichever is higher	14% or Rs 9.00/Litre- whichever is higher
14	Jammu & Kashmir	24% MST+ Rs.5/Litre employment cess, Reduction of Rs.0.50/Litre	16% MST+ Rs.1.50/Litre employment cess
15	Jharkhand	22% on the sale price or Rs. 17.00 per litre , which ever is higher + Cess of Rs 1.00 per Ltr	22% on the sale price or Rs. 12.50 per litre , which ever is higher + Cess of Rs 1.00 per Ltr
16	Karnataka	35% sales tax	24% sales tax
17	Kerala	30.08% sales tax+ Rs.1/litre additional sales tax + 1% cess	22.76% sales tax+ Rs.1/litre additional sales tax + 1% cess

Sr. No	State	Petrol	Diesel
18	Ladakh	24% MST+ Rs.5/Litre employment cess, Reduction of Rs.2.5/Litre	16% MST+ Rs.1/Litre employment cess , Reduction of Rs.0.50/Litre
19	Lakshadweep	Nil	Nil
20	Madhya Pradesh	33 % VAT + Rs.4.5/litre VAT+1% Cess	23% VAT+ Rs.3/litre VAT+1% Cess
21	Maharashtra – Mumbai, Thane & Navi Mumbai	26% VAT+ Rs.10.12/Litre additional tax	24% VAT+ Rs.3.00/Litre additional tax
22	Maharashtra (Rest of State)	25% VAT+ Rs.10.12/Litre additional tax	21% VAT+ Rs.3.00/Litre additional tax
23	Manipur	36.50% VAT	22.50% VAT
24	Meghalaya	20% or Rs15.00/Litre- whichever is higher (2% surcharge leviable only on advalorem tax)	12% or Rs9.00/Litre- whichever is higher (2% surcharge leviable only on advalorem tax)
25	Mizoram	25% VAT	14.5% VAT
26	Nagaland	25% VAT or Rs. 16.04/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance cess	16.50% VAT or Rs. 10.51/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance cess
27	Odisha	32% VAT	28% VAT
28	Puducherry	26% VAT	17.75% VAT
29	Punjab	Rs.2050/KL (cess)+ Rs.0.10 per Litre (Urban Transport Fund) +24.79% VAT+10% additional tax on VAT	Rs.1050/KL (cess) + Rs.0.10 per Litre (Urban Transport Fund) + 15.94% VAT+10% additional tax on VAT
30	Rajasthan	36% VAT+Rs 1500/KL road development cess	26% VAT+ Rs.1750/KL road development cess
31	Sikkim	25.25% VAT+ Rs.3000/KL cess	14.75% VAT + Rs.2500/KL cess
32	Tamil Nadu	15% + Rs.13.02 per litre	11% + Rs.9.62 per litre
33	Telangana	35.20% VAT	27% VAT
34	Tripura	25% VAT+ 3% Tripura Road Development Cess	16.50% VAT+ 3% Tripura Road Development Cess
35	Uttar Pradesh	26.80% or Rs 18.74/Litre whichever is higher	17.48% or Rs 10.41/Litre whichever is higher
36	Uttarakhand	25% or Rs 19 Per Ltr whichever is greater	17.48% or Rs Rs 10.41 Per Ltr whichever is greater
37	West Bengal	25% or Rs.13.12/litre whichever is higher as sales tax+ Rs.1000/KL cess- Rs.17/KL exemption – Rs 1000/KL sales tax rebate (20% Additional tax on VAT as irrecoverable tax)	17% or Rs.7.70/litre whichever is higher as sales tax + Rs 1000/KL cess – Rs 1000/KL sales tax rebate (20% Additional tax on VAT as irrecoverable tax)